

b For judgment@@  
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ITEM No.1A

COURT NO.11

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3266 OF 2001@@  
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KENDRIYA VIDYALAYA SANGATHAN & ORS. ...APPELLANTS

VERSUS

RAM RATTAN YADAV ...RESPONDENTS

(HEARD BY HON'BLE PATIL & PASAYAT, JJ.)

Date : 26/02/2003 This appeal was called on for pronouncement  
of Judgment today.

CORAM :  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. S. Rajappa, Adv.

For Respondent (s) Mr. Prakash Shrivastava, Adv.

The court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Hon'ble Mr. Justice Shivaraj V. Patil pronounced  
the judgment of the Court.

The appeal is allowed in terms of the signed  
judgment. No costs.

.SP1

Sarita (Shelly Sengupta)@@  
AA  
Court Master@@  
AAAAAAAAAAAAA

(Signed Reportable Judgment is placed on the file)@@  
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